

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

ORDER

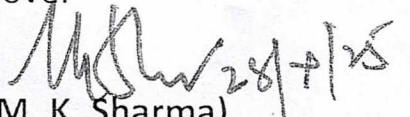
Subject: Annual Darbar Move from Srinagar to Jammu for the Winter Season (2025-26).

No: 1554 of 2025/RG/NG-103(I) **Dated:** 28-10-2025

It is hereby notified that in connection with Annual Darbar Move, Winter Season, 2025, Main Wing of High Court of J&K and Ladakh, office of the Principal Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Director, J&K Judicial Academy, Registrar Rules, Registrar Computer (IT) and Central Project Coordinator (CPC) e-Courts, shall close at Srinagar on 31th October, 2025 (Friday) after office hours and shall reopen at Jammu on 3rd of November, 2025 (Monday) F.N.

Further, Special Move T.A. shall be paid at the uniform rate of Rs. 25,000/- to move employee. However, special Move T.A. shall not be payable to such of the employee who do not move.

By Order;


(M. K. Sharma)

Registrar General (O)

No: 68181-270 of 2025/RG/NG **Dated:** 28-10-2025

Copy to: -

1. Secretary General, Supreme Court of India, New Delhi.
- 2-22. Registrar General, High Court of _____
23. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
24. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
25. Director, J&K Judicial Academy, Moominabad, Batamaloo, Srinagar
26. Registrar Judicial High Court wing, Jammu with the request to ensure that chambers/courts and offices of Registry are made ready functional before 3rd November, 2025 and all the telephones are made functional.
27. Registrar Judicial, High Court wing, Srinagar
28. Registrar Rules, High Court of J&K and Ladakh, Srinagar
29. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
30. Registrar Inspection, High Court of J&K and Ladakh, Srinagar
31. Member Secretary, J&K, Legal Services Authority, Srinagar
32. Secretary to Govt. Law, Justice & Parliamentary Affairs, J&K, Srinagar
33. Director General, Estates Department, Civil Secretariat, Srinagar/Jammu
- 34-56. Pr. Distt & Session Judges, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.

57. Accountant General, Jammu & Kashmir, Srinagar.
58. Dy. Accountant General, UT of J&K, Jammu.
59. Director Information, Srinagar /Jammu.
60. Director Finance, High Court of J&K and Ladakh, Srinagar
62. Deputy Director, Estates Department, Jammu/Srinagar
61. Joint Registrar (Judicial/Protocol), High Court wing, Srinagar /Jammu.
62. Central Project Coordinator, e-courts, High Court of J&K and Ladakh, Srinagar, for uploading the same on official website of the High Court.
63. Treasury officer, Civil Secretariat, Srinagar/Jammu
64. Administrative Officer, Office of Advocate General, UT of J&K , Srinagar for information of the Learned Advocate General.
- 65-86. Secretary Bar Association, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
87. Post Master General, Jammu with the remarks that all official letters and telegrams addressed to Hon'ble the Chief Justice, Registrar General, Principal Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Registrar (Adm.), Additional Registrar (Adm.), Joint Registrar Adm., Director Finance and Deputy Registrar (Adm.) shall be received by the Administrative wing at Srinagar till 29th October, 2025 and thereafter at High Court Main Wing, Jammu. All official letters addressed to Registrar Judicial, High Court wing, Jammu shall be received as usual.
88. Post Master General, Srinagar, with the remarks that all official letters and telegrams addressed to Hon'ble the Chief Justice, Registrar General, Principal Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Registrar (Adm.), Additional Registrar (Adm.), Director Finance, Joint Registrar (Adm.), Dy. Registrar Adm. shall be received by the Administrative wing at Jammu w. e. f. 3rd of November, 2025
89. Chief Librarian, High Court Wing, Jammu/Srinagar with the direction to keep the record of the same.
90. Order file.


Registrar General (O)